IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

No.(IB)-215(ND)/2017

SECTION: UNDER SECTION 9	IBC Code, 2016	3	
IN THE MATTER OF:			
M/s Gaurav Ink Pvt. Ltd.			Petitioner
Jai Shree Polyplast Pvt. Ltd.	V/s	撼	Respondent
Coram:			Order delivered on 23.08.2017
R.VARADHARAJAN Hon'ble Member (Judicial)			
For the Petitioner For the Respondent	: Mr. Ankur Sir : -	ıghal, Adv	/ocate

ORDER

At the request of Ld. Counsel for applicant in CA No. 15/C-III/ND/17, the matter is adjourned to 28.8.2017.

Post the matter on 28.8.2017

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 23.8.2017